

**GOVERNMENT OF INDIA
SMALL SCALE INDUSTRIES AND RURAL AND AGRO INDUSTRIES
LOK SABHA**

UNSTARRED QUESTION NO:2806
ANSWERED ON:09.08.2000
SMALL AND TINY ENTERPRISES
UMMAREDDY VENKATESWARLU

Will the Minister of SMALL SCALE INDUSTRIES AND RURAL AND AGRO INDUSTRIES be pleased to state:

- (a) whether the Government propose to change the definition of small and tiny enterprises;
- (b) if so, the details thereof;
- (c) whether foreign capital will be permitted in the Small Scale Sector;
- (d) whether the Small Scale Industry Sector will be linked to an inter-based definition of small and tiny industries that will be based on inflation;
- (e) whether the revision in investment limit will be an annual feature;
- (f) whether such changes in definition will help the Small Scale Sector; and
- (g) if so, the concrete steps taken/proposed to revive and sustain the Small scale Sector?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF SMALL SCALE INDUSTRIES AND AGRICULTURE AND RURAL INDUSTRIES (SMT. VASUNDHARA RAJE)

- (a) to (g): All these issues are under consideration. Foreign equity to the extent of 24% is already permitted in the Small Scale Sector.